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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 9064/2022 & CM APPL. 27218/2022

ATC TELECOM INFRASTRUCTURE PRIVATE

LTD

.....Petitioner

Through: Mr. Yogendra Aldak, Mr. Agrim Arora and Mr. Shashank Meheshwari, Advocates

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Amit Tiwari, CGSC with Ms. Ayushi Srivastava, Mr. Ayush Tanwar, Mr. Arpan Narwal and Mr. Kushagra Malik, Advocates for R-1.
Mr. L. B. Rai, Mr. Kartik Rai and Mr. Satvik Rai, Advocate for R-14.
Mr. Aabhas Kshetarpal, Mr. K.R. Sasi Prabhu, Mr. Vishnu Sharma, Mr. Mohammed Ilyas, Adv Mr. Dhiliban Varadarajan and Mr. Harsh N Dudhe, Advocates for R-17.
Mr. Kamal Sawhney Mr. Deepak Thackur and Ms. Aakansha Wadhvani, Advocates for R-21 and R-22.
Mr. Udit Jain and Ms. Virangana Wadhvani, Advocates for R-25, 26 and 27.
Ms. Kavita Jha, Senior Advocate with Mr. Shammi Kapoor and Ms. Swati Agarwal Advocates
Mr. Aditya Singla, SSC, CBIC with Ms. Arya Suresh Nair, Ms. Shreya Lamba, Mr. Dhananjay Gautam and Mr. Akhil Sharma, Advocates



CORAM:
HON'BLE MR. JUSTICE NITIN WASUDEO SAMBRE
HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER
20.01.2026

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1. At the request of Mr. Aditya Singla, learned Senior Standing Counsel appearing for respondents, list on 8th April, 2026.
2. Interim order, *if any*, to continue till next date of hearing.

NITIN WASUDEO SAMBRE, J

AJAY DIGPAUL, J

JANUARY 20, 2026/ay/ss